

(v) G.O. Ms. No. 93, published in Andhra Pradesh Gazette dated the 24th May, 1973 making certain amendment to the Andhra Pradesh Panchayat Samithis and Zilla Parishads Ministerial Service Rules, together with an explanatory note.

(vi) G.O. Ms. No. 119 published in Andhra Pradesh Gazette, dated the 7th June, 1973 containing rules relating to the use of common seal of Panchayat Samithis and Zilla Parishads, together with an explanatory note.

(vii) G.O. Ms. No. 120 published in Andhra Pradesh Gazette dated the 7th June 1973 making certain amendment to the rules regarding the powers and functions of the Secretary of a Zilla Parishad, together with an explanatory note.

(b) Seven Statements (Hindi and English versions, explaining the reasons for not laying the Hindi versions of the above Notifications. *Placed in Library. See No. LT-5599/73*]

**AUDIT REPORT ON ACCOUNTS OF TEA BOARD FOR 1970-71**

**THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE):** I beg to lay on the Table a copy of the Audit Report on the Accounts of the Tea Board for the year 1970-71 along with the statement of Accounts (Hindi and English versions). [*Placed in Library. See No. LT-5600/73*].

**CERTIFIED ACCOUNTS AND AUDIT REPORT THEREON OF INDIAN SCHOOL OF MINES, DHANBAD, CERTIFIED ACCOUNTS OF I.I.Ts. BOMBAY AND KHARAGPUR AND NOTIFICATIONS RE. U.P. STATE UNIVERSITIES ORDERS OF 1973.**

**THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE**

**DEPARTMENT OF CULTURE (SHRI D. P. YADAV):** I beg to lay on the Table—

(1) (i) A copy of the Certified Accounts (Hindi versions) of the Indian School of Mines, Dhanbad, for the year 1968-69 along with the Audit Report thereon.

(ii) A copy of the Certified Accounts (Hindi and English versions) of the Indian School of Mines, Dhanbad, for the year 1969-70 along with the Audit Report thereon. [*Placed in Library. See No. LT-5601/73*].

(2) A statement showing reasons for delay in laying the document mentioned at (ii) above. [*Placed in Library. See No. LT-5601/73*].

(3) A copy each of the following papers (Hindi and English versions) under sub-section (4) of section 23 of the Institutes of Technology Act, 1961:—

(i) Certified Accounts of the Indian Institute of Technology, Bombay, for the year 1970-71.

(ii) Certified Accounts of the Indian Institute of Technology, Bombay, for the year 1971-72.

(iii) Certified Accounts of the Indian Institute of Technology, Kharagpur, for the year 1970-71 along with the Audit Report thereon. [*Placed in Library. See No. LT-5602/73*].

(4) A copy each of the following Uttar Pradesh Notifications (Hindi and English versions) under sub-section (2) of section 68 of the Uttar Pradesh State Universities Ordinance, 1973 read with clause (c) (ii) of the Proclamation dated the 18th June, 1973, issued by the President in relation to the State of Uttar Pradesh:—

[Shri D. P. Yadav]

- (i) The Uttar Pradesh State Universities (Removal of Difficulties) (First) Order, 1973 published in Notification No. Shiksha (10)/6334-XV-60 (61)-73 in Uttar Pradesh Gazette dated the 24th July, 1973.
- (ii) The Uttar Pradesh State Universities (Removal of Difficulties) (Second) Order, 1973 published in Notification No. Shiksha (10) 6335-XV-60 (61)-73 in Uttar Pradesh Gazette dated the 24th July, 1973.
- (iii) The Uttar Pradesh State Universities (Removal of Difficulties) (Third) Order, 1973 published in Notification No. Shiksha (10)/6336-XV-60 (61)-73 in Uttar Pradesh Gazette dated the 24th July, 1973.  
[Placed in Library. See No. LT-5603/73].

**JOINT COMMITTEE ON OFFICES  
OF PROFIT**

**SIXTH REPORT**

**SHRI D. BASUMATARI** (Kokrajhar): Sir, I beg to present the Sixth Report of the Joint Committee on Offices of Profit.

11.32 hrs.

**CORRECTION OF ANSWER TO S.Q  
NO. 368 RE. DEMARCATION OF  
MILK SHED AREA OF DELHI MILK  
SCHEME**

**MR. SPEAKER:** Prof. Sher Singh.

**THE MINISTER OF STATE IN THE  
MINISTRY OF AGRICULTURE  
(PROF. SHER SINGH):** Mr. Speaker,  
Sir,...

**MR. SPEAKER:** You may lay it on  
the Table.

**PROF. SHER SINGH:** Yes, Sir. I lay on the Table of the House a statement correcting the answer given on the 20th August, 1973 to Starred Question No. 368 by Shri Inder J. Malhotra regarding demarcation of milk shed area of Delhi Milk Scheme.

**Statement**

In reply to part (b) of Lok Sabha Starred Question No. 368 answered on 20th August, 1973 regarding demarcation of Milk Shed Areas of Delhi Milk Scheme, it was stated that the areas for milk collection by Delhi Milk Scheme in Rajasthan under the Operation Flood Programme were the district of Alwar and Bikaner. The district of 'Bharatpur' in Rajasthan is also included in the D.M.S. milk shed areas under the Operation Flood. The word 'Bharatpur' was omitted in the reply to part (b) of the Question inadvertently. Part (b) (iv) of the answer given to the Question may accordingly be read as (iv) Alwar, Bharatpur and Bikaner in Rajasthan'.

I would also like to correct the reply given to parts (c) & (d) of the above question as under:—

"(c)&(d)" The Government of Uttar Pradesh are not in favour of Moradabad being included in the D.M.S. milk shed area under the Operation Flood Programme. It has been proposed that the district of Mathura may be included in place of Moradabad. This is under consideration.

**STATEMENT RE. STOPPAGE ON  
SOUTH CENTRAL RAILWAYS  
TRUNK TRAFFIC**

**THE MINISTER OF RAILWAYS  
(SHRI L. N. MISHRA):** Sir, I beg to lay on the Table a statement regarding stoppage on South Central Railway's Trunk Traffic.